

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 127 of 2019

IN THE MATTER OF:

Canara Bank

...Appellant

Versus

Valecha Engineering Ltd.

...Respondent

Present

For Appellant: Mr. Sunil Fernandes, Mr. Siddharth Sharma and Mr. Darpan Sachdeva, Advocates.

ORDER

04.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 08th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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